



DIA, Trg./CX-04 Spl MMs-Batch (2022)1044/2023/G 7)

02nd February, 2023

To
The Ld. Principal District & Sessions Judge, HQs,
Central District,
Tis Hazari Courts

Sub: In-house Training for Special Metropolitan Magistrate/Special Municipal Magistrate (Littering) - Practical Training on 04.02.2023

Respected Sir,

This is to inform you that Mr. Saral Kumar, newly appointed Special Metropolitan Magistrate/Special Municipal Magistrate (Littering) is required to undergo 01 day practical training with the Chief Metropolitan Magistrate. It is therefore, requested that Mr. Saral Kumar may kindly be attached with Mr. Siddhartha Malhi, CNM, Central District, THC on 04.02.2023 (Saturday).

The objective of Court attachment is to enable the Trainee Special Metropolitan Magistrate to observe various aspects of the "Court-Working", with specific emphasis on the following:

- To familiarize the Trainees with the Court Functioning;
- To introduce all the Trainee Officers with Relevant provisions of Cr.P.C. including Summary Trial Procedure;
- The Registers maintained in the Special Specific Courts;
- The formats used in the Special Specific Courts;

It is expected that the practical training will help the Academy in achieving the objectives as stated herein above during the attachment.

It is, therefore, requested that the Chief Metropolitan Magistrate, Central District may kindly be directed to submit a Report of the activities taken by the Trainee Special Metropolitan Magistrate during the period of Training so as to help us in assessing the impact of the training on him.

In case if the Mentor Officer, with whom the Trainee Special Metropolitan Magistrate is attached, happens to be on leave, the Trainee Special Metropolitan Magistrate may kindly be attached with another Officer of similar rank and jurisdiction in your District.

With regards,

Yours faithfully,

Aditi Choudhary
(Dr. Aditi Choudhary)

Encl: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT, DELHI

No. 1049S - 10497
/CD/Spl. MM./Trg./Gaz./2023

Dated, Delhi the 04 FEB 2023

Copy forwarded for information and necessary action to:-

1. The Chief Metropolitan Magistrate, Central, Tis Hazari Court, Delhi.
2. The P.S. to Ld. District & Sessions Judge (HQs), Delhi.
3. The Website Committee, Tis Hazari Court, Delhi.

Kaveri Bawajja
(Kaveri Bawajja)

District Judge Commercial Court-07
Officer in-charge (Judicial Branch, Central)
For Pr. District & Sessions Judge (HQs)
Central, Tis Hazari Court, Delhi

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